

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00114/2020

IN

ORIGINAL APPLICATION NO.170/00137/2019

DATED THIS THE 17<sup>th</sup> DAY OF DECEMBER, 2020

**CORAM: HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal,  
Bangalore Bench, Bangalore.)

**HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)**

(On video conference from Central Administrative Tribunal,  
Bangalore Bench at Bangalore)

T.Ramu  
S/o. Late Thimmaiah  
Aged about 63 years  
Retd. Junior Clerk  
Sr. D.E.E/TRD/SDC  
South Western Railway  
Bengaluru-560 022. ....petitioner

(By Advocate Shri M.R.Achar through video conference)  
Vs.

1. Shri Ajay Kumar Singh  
General Manager,  
South Western Railway,  
Hubli Zone  
Hubli: 580028

2. Shri Ashok Kumar Varma,  
Divisional Railway Manager,  
South Western Railway,  
Bengaluru Division,  
Bengaluru-560 023.

3. Shri Asif Afees,  
Senior Divisional Personnel Officer  
South Western Railway,  
DRM Office Complex  
Bengaluru-560 023. ...Respondents

O R D E R (ORAL)

**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the present Contempt Petition with liberty to file an Original Application laying down therein a challenge to order dated 6.2.2020 issued by the respondents pursuant to order dated 11.12.2019 passed by this Tribunal in OA.No.137/2019.

2. Accordingly, the Contempt Petition is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)  
MEMBER (A)

(SURESH KUMAR MONGA)  
MEMBER (J)

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